

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Shriram Land Development Pvt Ltd**
PETITION NUMBER : **IBA/863/2019**
APPLICATION NUMBER : **a) IA(IBC)/1238(CHE)/2023 in
IA/1331/IB/2020
b) IA/1331/IB/2020**

ORDER

202. a. IA(IBC)/1238(CHE)/2023 in IA/1331/IB/2020 IN IBA/863/2019

Ld. Counsel Ms. D. Hamrutha for the Applicant. Ld. Counsel Mr.Sushant Kareer for the Suspended Directors.

This is an Application seeking initiation of liquidation of the Corporate Debtor Ms/. Shriram Land Development Pvt Ltd

The Counsel for the suspended directors stated that there has been a settlement arrived at and he would submit the same by way of memo within 2 weeks.

Time allowed. This is the final opportunity.

Copy be served on the RP.

List the Application for hearing on **01.07.2024**.

202.b. IA/1331/IB/2020 IN IBA/863/2019

Ld. Counsel Ms.D. Hamrutha for the Applicant.

This is an Application seeking extension of CIRP timeline from 18.03.2020 to 16.06.2020.

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In view of the plea by the Counsel for the suspended directors that there is settlement in the matter, **post the case for hearing on 01.07.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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